# Government of India Ministry of Finance Department of Financial services

## LOK SABHA UN-STARRED QUESTION No. 3660 ANSWERED ON DECEMBER 20, 2021/ Agrahayana 29, 1943 (SAKA)

# Loans under MUDRA Yojana

## 3660. SHRI NIHAL CHAND:

Will the Minister of FINANCE be pleased to state:.

(a) whether some kind of loan is being provided to youths under 'Pradhan Mantri Mudra Yojana' across the country including Rajasthan and if so, the details thereof;

(b) whether the Government is contemplating to launch such scheme now or in future and if so, the details thereof;

(c) whether the Government has received any complaints regarding non-payment of loan in time by the banks; and

(d) if so, the details thereof along with the necessary steps taken by the Government in this regard?

### ANSWER

Minister of State in the Ministry of Finance

### (DR. BHAGWAT KARAD)

(a) & (b) Under the Pradhan Mantri Mudra Yojana (PMMY), institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) to micro/small business units for income generating activities in manufacturing, trading, services sectors and also for activities allied to agriculture. Any individual, who is otherwise eligible to take a loan and has a business plan for a small business enterprise, can avail loan under the Scheme up to Rs.10 lakh. This is an ongoing Scheme.

As per data uploaded by MLIs on Mudra portal, as on 26.11.2021, over 32.11 crore loans amounting to Rs. 17.00 lakh crore have been sanctioned, since inception of the Scheme in April, 2015. During the same period, over 1.38 crore loans amounting to Rs. 92,959.49 crore have been sanctioned in the State of Rajasthan. (c) & (d) Any complaints received in respect of implementation of PMMY including, delay in turn-around-time (TAT), turning down of loan applications, and lenders insistence on collateral/guarantor on certain occasions are redressed in coordination with the respective banks. A number of steps have been taken to improve implementation of the Scheme which, *inter alia*, include:

- i. provision for online applications through psbloansin59minutes and udyamimitra portal;
- ii. End-to-end digital lending for automated sanctions under PMMY has been put in place by State Bank of India (SBI), Bank of Baroda (BOB) and Union Bank of India (UBI);
- iii. intensive publicity campaigns for increased visibility of the Scheme amongst the stakeholders
- iv. simplification of application forms;
- v. nomination of Mudra Nodal Officers in Public Sector Banks (PSBs);
- vi. periodic monitoring of performance of PSBs with regard to PMMY etc.

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